[श्री आर० एस० कुरील]

दिया जाए और उनकी रक्षा करने का आश्वासन दिया जाए, अश्योरेंस दिया जाए ताकि भविष्य में दुबारा ऐसी घटना] न घटे ।

श्री मोरारजी देसाई : सब से पहले तो सम्मानित सदस्यों से मेरी प्रार्थना है कि जिस भाषा का प्रयोग उन्होंने किया है वैसी भाषा का प्रयोग वे न करें इससे किसी को मदद नहीं पहुंचेगी । वहां इतनी धमकियां दीं, ये वहां जा कर सुरक्षित कैसे वापस आये, यह मेरी समझ में नहीं आया । इसलिए ऐसी भाषा का प्रयोग करने से क्या फायदा है ? यह बात बहुत खराब हुई है। इस तरह से करना, बन्दूक मारना, बहुत खराब हुआ है । इससे कोई इंकार नहीं कर सकता । लेकिन ऐसा कहना कि सारे हिन्दुस्तान में लोग लाठियों से मुकाबला करेंगे, इस से क्या फायदा होगा ? इसलिए मेरा कहना है कि मेहरबानी करके ऐसी भाषा का प्रयोग न करें और जो काम हम करना चाहते हैं, उस काम में हमारी मदद करें । यही मेरी उन से प्रार्थना है ।

BUSINESS ADVISORY COMMITTEE

TWENTY-FOURTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I move:

"That this House do agree with the Twenty-fourth Report of the Business Advisory Committee presented to the House on the 24th August, 1978."

MR. DEPUTY SPEAKER: Just a minute. Shrimati Chandravati wants to make her personal explanation. Smt. Chandravati.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE —*Contd.*

REPORTED INCIDENT OF TWO HARIJANS HAVING BEEN SHOT DEAD IN VILLAGE MOHKHERI (HARYANA)—*Contd.*

श्रीमती चन्द्रावती (भिवानी) : जनाब मेरा नाम लिया गया । जनाब मैं कहना चाहती हूं कि ला एण्ड आर्डर की जिसकी जिम्मेदारी है, जो ला एण्ड आर्डर रखने के लिए जिम्मेदार हैं, अगर वे इसे नहीं संभाल सकते हैं तो इस्तीफा दे दें ।

जनाब मैं जल्से के बारे में बताना चाहती हूं । वह जल्सा बहुत ही अनप्रोवोकेटिव था । कई लोग वहां गये थे, आर० के० मिश्र भी गये थे, मैं भी वहां गई थी । किसी ने भी वहां कोई प्रोवोकेटिव स्पीच नहीं दी । गांव के लोग गरीब हैं, वे भी जिन्दा रहना चाहते हैं । उन लोगों का गन्ना सस्ता बिका, कपास सस्ती बिकी । तम्बाकू सस्ती बिकी । उन्होंने एर्जीटेशन किया है कि उनके ठीक भाव मिलें । लेकिन आज मैं कहना चाहती हूं—

उपाध्यक्ष महोदय : आपने जो सजेशन देना था दे दिया है ।

श्रीमती चन्द्रावती : कुछ पूंजीपतियों के अखबार हैं, उनके एजेंट हैं जो चाहते हैं कि गांव की जो कम्यूनिटीज हैं वे आपस में लड़ें । उन में घृणा पैदा की जाए । गांव में चमार हैं, बनिया हैं, अहीर हैं, ब्राह्मण हैं, जितनी भी कम्यूनिटीज हैं वे वहां सदियों से बसती आ रही हैं । हमारे दादे परदादे वहां बसे थे और हम सब वहां बसे हुए हैं । लेकिन आज एक पोलिटिकल संगठन है कुछ लोग हैं जो वहां वैर भाव फैला रहे हैं, इस संगठन को बन्द होना

चाहिए। यह जो प्रोवोकेटिव काम हो रहा है इससे देश का भला नहीं हो सकता है। ये लोग गांव के लोगों को लड़ाना चाहते हैं। मैं अपील करती हूं कि ऐसे अनासर को बन्द आपको करना चाहिये। जो गांव के लोगों को लड़ाना चाहते हैं, जो गांवों के गरीब लोगों का शोषण करना चाहते हैं, जो पूंजीपतियों के एजंट हैं उनको आप बन्द करें।

श्री शिव नारायण सरसूनिया (करोल-बाग): इन्होंने खुद कहा था कि हिम्मत कैसे हो गई अखबार की यह खबर छापने की।

13.07 hrs

BUSINESS ADVISORY COMMITTEE —*Contd.*

TWENTY-FOURTH REPORT—*Contd.*

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I have been trying my level best to have discussion on five very important things. One is about de-control of sugar. De-control of sugar has put the weaker sections of the society all over the country in serious distress. Secondly, mills have now been exempted from the obligation of producing cheap and standard textile cloth. This is one of the worst misdeeds of the present government. We want a discussion on the same. Thirdly, now they have removed the price preference which the public sector undertakings were enjoying in the matter of quoting rates for government works execution and supply. Price preference for the public-sector undertakings has been removed. As a result, there is domination of private sector in the business. Fourthly, they have now surreptitiously given an additional export incentive allowance which will mean beyond the Rs. 400 crores which has been explained earlier—this money will again be given to cushion those tycoons and kulaks. (*Interruptions*)

Fifthly, very recently it has come to my notice that at least 1,000 sailors from various ships and establishments of Indian Navy were dismissed or imprisoned on the ground that they were suspected to have protested against inhuman service conditions. These sailors were brought to Red Fort and put in solitary confinement for one year. In Red Fort they were threatened with dire consequences in case of their refusal to make confessional statements. Most of these sailors were sentenced to three months rigorous imprisonment, without giving any opportunity of self-defence. An ex-leading telegraphist, as per my information committed suicide in Tihar Central jail. Sir, it is a very serious matter and I want the Defence Minister to make a statement in this respect. (*Interruptions*)

श्री हुकम चन्द कछवाय: (मुरैना) एक बज चुका है। क्या आज लंच आवर नहीं है?

MR. DEPUTY-SPEAKER: There is no lunch hour.

SHRI V. M. SUDHEERAN (Alleppey): Mr. Deputy Speaker, Sir, the hon'ble Labour Minister has made statement on the question of boms on 22nd August. That statement is totally inadequate and unsatisfactory. We are getting so many complaints and there are many deputations from the various groups of trade unions in the country. I would like to know from the Minister one thing. The P&T and the Defence employees and Railway employees are constantly demanding—bonus and of course the Janta Party and the Hon. Minister are committed to it. I would urge upon the Minister to come out with a comprehensive statement and to fix some time for a full and detailed discussion in this matter.

Another thing which I would like to know from the Minister is this. In this session Government has introduced a Bill for the formation of a Coconut Development Board. Sir, it is a vital question as far as Kerala is con-